ELECTION MATTER URGENT

F.No. C-50/26/2020-Ad.II

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001 Dated: 28th February, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/ Director Generals of CBIC

Subject:

General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-Deployment of Expenditure Observers-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 27.02.2021 (copy enclosed) on the subject mentioned above and to say that Election Commission of India has deployed 16 IRS (C&IT) Officers in Phase-I & Phase-II (as per list enclosed) as Expenditure Observers for General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021.

- 2. It is requested that the directions of the Election Commission of India may be communicated to the concerned officers under your charge **for strict compliance**.
- 3. The Commission has further directed that the Expenditure Observers are required to attend the Virtual Briefing on 03.03.2021. The EOs hailing from Chandigarh, Punjab, Haryana, Rajasthan, Delhi and NCR, Uttarakhand and Lucknow(UP) are required to attend Physical Briefing at Vigyan Bhawan, New Delhi on 3rd March, 2021, whereas, the EOs' of other states may contact CEOs of States of their work place for virtual briefing on 03rd March, 2021.

Yours faithfully.

Encl. As Above.

(S.A. Ansari)

Under Secretary to the Government of India Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.

 Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission's letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India